GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI.

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA UNSTARRED QUESTION NO. 25

ANSWERED ON 19.07.2021

SETTING UP OF EFFLUENT TREATMENT PLANTS IN KARNATAKA

25 Shri G.C. Chandrashekhar

Will the Minister of Jal Shakti be pleased to state:

- (a) whether Government has received the proposal for setting up the effluent treatment plants in the State of Karnataka:
- (b) whether the proposals from the Government of Karnataka have been approved; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI AND TRIBAL AFFAIRS

(SHRI BISHWESWAR TUDU)

(a) to (c) It is the responsibility of States/Union Territories (UTs) and local bodies to ensure required treatment of sewage and industrial effluent, before discharging into recipient water bodies, land or coastal waters for prevention and control of pollution therein. This Ministry, through the Centrally Sponsored Scheme of National River Conservation Plan (NRCP), has been supplementing efforts of the States/UTs by providing financial and technical assistance for abatement of pollution in identified stretches of rivers excluding river Ganga and its tributaries, on cost sharing basis. Different pollution abatement schemes admissible under NRCP include sewerage network, interception and diversion works, sewage treatment plants (STPs), etc.

Proposals for pollution abatement works in the towns along polluted river stretches are received from the States/UTs from time to time for consideration under the NRCP, and sanctioned based on their prioritization, conformity with NRCP guidelines, availability of Plan funds, etc.

Under NRCP, pollution abatement schemes for conservation of five rivers in Karnataka namely Tunga, Bhadra, Tungabhadra, Cauvery and Pennar, were sanctioned for 9 towns at a total cost of Rs.66.25 crores. These schemes included setting up sewage treatment plants (STPs) of total capacity 41.64 million litres per day for treatment of sewage/domestic effluent in the towns of Bhadravati, Davangere, Harihara, K.R.Nagar, Kollegal, Nanjangud and Srirangapatna.

Karnataka State Pollution Control Board and Urban Development Department of the Government of Karnataka have informed that no proposal has been submitted to the Central Government for setting up more STPs and/or Effluent Treatment Plants in the State.